



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONE,  
KOLKATA BENCH

Original Application No. 47/2025/EZ

IN THE MATTER OF:

Satyanand Ray

...Applicant

Versus

The State of Bihar & Ors.

...Respondents

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Filed by

Surendra Kumar

Advocate

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E: surendra\_kr15@rediffmail.com



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONE,  
KOLKATA BENCH



Original Application No. 47/2025/EZ

IN THE MATTER OF:

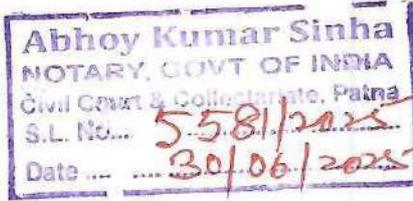
Satyanand Ray

...Applicant

Versus

The State of Bihar & Ors.

...Respondents



COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2

I, Surabhi Sinha, aged 30 years, <sup>daughter</sup> son of Jagdeamb Kumar presently working as Project officer-cum- <sup>deputy director</sup> in the office of UDHD, Patna, do hereby solemnly affirm and state as under:

1. That I am duly authorized to file this Counter Affidavit on behalf of Respondent No. 2 and am conversant with the facts and circumstances of the case. I am competent to swear this affidavit.

2. That this Counter Affidavit is being filed in compliance with the order dated 27.03.2025 passed by this Hon'ble Tribunal in the present case.

3. That the Applicant through the present application has raised grievances regarding improper disposal of garbage adjacent to Biscuit Factory Road, situated under Municipal Council, Danapur Nizamat. The answering Respondent submits this consolidated reply addressing the nature of grievance raised in the application.

4. That from perusal of the contents of the application, it is evident that the Applicant is aggrieved with the authorities of Municipal Council, Danapur

Page 01 to 06 (Six)  
Page 07 to 14 (Eight)  
Page 15 (fifteen)  
30/06/2025



X

Nizamat on account of alleged mismanagement of garbage disposal at the site in question.

5. That at the very outset, it is respectfully submitted that the Executive Officer, Municipal Council, Danapur Nizamat through Memo No. 2127 dated 30.05.2025 has provided updated factual status in this matter along with copy of counter affidavit filed in the present case to the UD & HD, Government of Bihar.

Copy of Memo No. 2127 dated 30.05.2025 is annexed herewith and marked as Annexure-R-1.

6. That as per the position taken by the Executive Officer, Municipal Council, Danapur Nizamat, presently garbage at Biscuit Factory Road, Danapur is not being dumped and entire garbage has been removed from the location. Further, garbage is being collected on daily basis and the same is being transported to Bairiya Dumping site. No garbage is being burnt at the Biscuit Factory Road, Danapur.

7. That it has been informed that for bio-remediation of legacy waste of dumping yard situated in Ward No. 33 of Municipal Council, Danapur Nizamat, Notice Inviting Tender No. 01/LEGACY/WASTE/NDDN/2025-26 has been issued wherein the last date for submission of online bid was 12.06.2025 and date of opening of technical bid was fixed for 17.06.2025.

8. That the answering Respondent, based on relevant background facts, submits the current operational status and future plans. That the regarding operational status of waste management facilities, it is submitted that at present, total operational capacity of Material Recovery Facility (MRF) and compost plant is approximately 10 Tonnes Per Day (TPD), which is located adjacent to Biscuit Factory Road, Danapur. The current waste generation



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under Danapur Municipal Council is approximately 95 TPD. The MRF is fully functional and is currently processing wet waste.

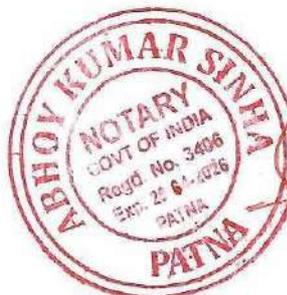
9. That for securing the legacy waste site, the area around the legacy waste has been secured to prevent environmental and safety hazards. For this purpose, a boundary wall has been constructed and necessary security arrangements have been made with deployment of guards and installation of lighting to prevent accidents and unauthorized access.

10. That a drone survey has been conducted to assess the volume of legacy waste present at the site in question. As per the survey, approximately 52,107 tons of legacy waste is present at the site. Based on this survey, a tender process has been initiated for the scientific remediation of the waste.

11. That a centralized waste management plan adopting a cluster approach has been formulated for Danapur as part of a broader strategy under the Patna Municipal Corporation. This plan has received approval from the Government of India under Viability Gap Funding (VGF) Scheme.

12. That regarding future waste management strategy, upon establishment of the integrated waste processing facility of 1600 TPD at Ramachak Bairiya, Danapur Municipal Council will be required to transport all municipal waste to this facility. The Patna Municipal Corporation will be responsible for the processing of this waste.

13. That in view of the above ground realities, it is respectfully submitted that the Respondent authorities are seriously involved in finding permanent solution to the enormous problem of waste management being generated under Patna Municipal Corporation and the adjacent Municipalities, including Municipal Council, Danapur Nizamat under a Centralized Waste Management Plan by adopting a cluster approach.



30/06/2025

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14. That once the remediation of legacy waste and operationalization of the centralized facilities are completed, the issue of mismanagement of garbage disposal will be resolved permanently.

15. That the Respondent is taking all necessary steps in accordance with the applicable environmental laws and regulations to address the concerns raised by the Applicant and is committed to ensuring proper waste management practices.

16. That in view of the aforesaid facts and circumstances, it is respectfully prayed that this Hon'ble Tribunal may be pleased to dispose of the present application in view of the steps already taken and being taken by the Respondent authorities.

17. That the contents of this Counter Affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

Prepared in my Office

Surendra Kumar,  
Advocate

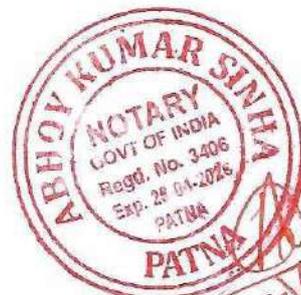
Identified by me

*Shivam Prasad*  
Advocate  
Adv. P.H.C.

*Surabhi Sinha*  
30/06/25  
DEPONENT  
*Deponent/Excutor*  
Age *72* 16 7077 9524  
ID No. *7216 7077 9524*

I declare that I am the deponent/ excutor who has/have signed and affixed my/our thumb impression in my presence  
Advocate *Shivam Prasad*  
Regd. No. *143-23* Sign & Date *30.06.25*

Sri/Smt./Mr./Mrs. *Surabhi Sinha*  
has/have identified by *Shivam Prasad*  
*Advocate P.H.C. 143/2023*  
before me  
Date *30/06/2025*



*30/06/2025*

X

VERIFICATION

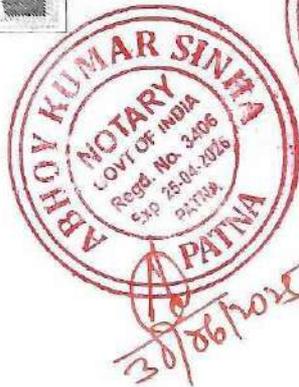
I, the deponent, do hereby verify that the contents of the above Counter Affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

Verified at Patna on this 30 day of 06, 2025.



Surabhi Sinha  
DEPONENT 30/6/25

deponent/Executor  
Aadhar 9524  
ID No. ...





# कार्यालय नगर परिषद् दानापुर निजामत

तकियापर, धीघा, दानापुर

Email- nagarparkshaddanapur@gmail.com

तारीख 21.05/2025 / दिनांक 30/5/25

प्रेषक,

नगर कार्यपालक पदाधिकारी,  
नगर परिषद् दानापुर निजामत।

सेवा में,

परियोजना पदाधिकारी-सह- अपर निदेशक,  
नगर विकास एवं आवास विभाग,  
बिहार, पटना।

विषय- माननीय NGT पूर्वी जोन कोलकता में दायर O.A. No.- 47/2025/EZ Satyanand Ray Vs. The State of Bihar & Ors. के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि माननीय NGT पूर्वी जोन कोलकता में दायर O.A. No.- 47/2025/EZ Satyanand Ray Vs. The State of Bihar & Ors. में नगर परिषद् दानापुर निजामत के द्वारा प्रति शपथ-पत्र दायर किया गया है, जिसका ओथ नं0-2712 दिनांक-30.05.2025 है। साथ ही भवदीय पत्रांक-13 न0वि0/NGT-03/2025 243, दिनांक-26.05.2025 में दिये गये निदेश के अनुपालन में विस्कट फैक्ट्री, दानापुर स्थित उत्तरी डम्पिंग यार्ड में पड़े हुए कुड़े का निष्पादन कर सफाई करा दी गई है तथा वर्तमान में उस स्थल पर नगर परिषद् दानापुर निजामत क्षेत्रान्तर्गत उत्पन्न होने वाले कुड़े को एकत्रित कर प्रतिदिन वैरिया डम्पिंग यार्ड भेज दिया जाता है। विस्कट फैक्ट्री रोड स्थित दक्षिण डम्पिंग यार्ड में पड़े Legacy waste का Bio-remediation कर निष्पादन हेतु निविदा की प्रक्रिया की जा चुकी है, जिसका निविदा सं0-01/Legacy/waste/NDDN/2025-26 हैं। जिसके तकनीकी बीड खोलने की तिथि 17.06.2025 को निर्धारित है। निविदा निष्पादन होने के उपरांत नियमसंगत अग्रेत्तर कार्रवाई की जायेगी।

भवदीय को सादर सूचनार्थ समर्पित।

अनु0-1. जी0पी0एस0 फाटो

2. प्रति शपथ-पत्र (ओथ नं0-2712  
दिनांक-30.05.2025)

विश्वासभाजन

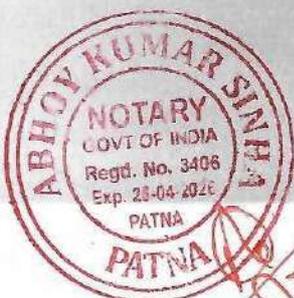
नगर कार्यपालक पदाधिकारी,  
नगर परिषद् दानापुर निजामत।





# कार्यालय नगर परिषद् दानापुर निजामत

बिस्कुट फैक्ट्री रोड स्थित उत्तरी डम्पिंग यार्ड



23/05/2025

*(Handwritten signature)*

Executive Officer

Name: Danapur Mizamal

✗

Before,

The National Green Tribunal,

Eastern Zone Bench, Kolkata,

Original Application No. 47/2025/EZ

Satyanand Ray .....Applicant

-Versus-

The State of Bihar and others .....Respondents

## INDEX

Subject: - Counter Affidavit

Sl. Nos.	Particulars	Page Nos.
1.	Counter Affidavit on behalf of Respondent No. 03	1 - 4
2.	Annexure:1: A Photo Copy of NIT	- 5 -





*Handwritten notes:*  
Ashok Kumar  
Advocate  
A.O. Raju  
31/05/2025

Before

The National Green Tribunal,

Eastern Zone Bench, Kolkata,

Original Application No. 47/2025/EZ,

*Handwritten notes:*  
P-1-2  
A-5  
22-5-25

Satyanand Ray

.....Applicant

Versus

The State of Bihar and others

.....Respondents.

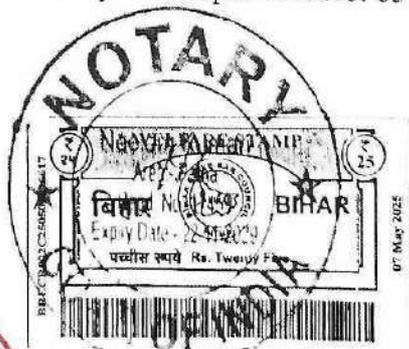
**Counter Affidavit on behalf of Respondent No. 03:**

I, Pankaj Kumar, Gender- Male, aged about- 40 Years, S/o- Shrawan Manjhi, R/o- Village-Raikali Bado, Gopalganj, P.S.- Paikauli, District- Gopalganj, do hereby solemnly affirm and say as follows:-

*Handwritten notes:*  
2719  
20-5-25

1. That, I am presently posted as Executive Officer Nagar Parisad, Danapur Nizamat and as such and well acquainted with the facts and circumstances of the case.
2. That, a consolidated reply on the issue raised in the original application is being submitted by the Respondent No. 03 which are

as follows:-



*Handwritten signature:*  
20/05/25



X

3. That garbage at Biscuit Factory Road, Danapur is not being dumping at present and all the garbage has been removed from there, and on this place at present only garbage is being collected daily, and the same is being send to Bairiya, and it is further relevant to state that no garbage is being burnt at Biscuit Factory Road Nasriganj Danapur at present by the Nagar Parisad, Danapur.
4. That, it is further stated in reply of the statement made in O.A. application and with regard to the grievance raised by the petitioner that for Bio remediation of legacy waste of Dumping Yard situated in Ward No. 33 Notice inviting tender No. 01/LEGACY/ WASTE/ NDDN/2025-26 has been invited . The Last date for submission of online Bid of the said tender is 12.06.2025 and date of opening of technical bid is 17.06.2025.

A Photo copy of NIT is annexed herewith and marked as **ANNEXURE: 1** to this Counter Affidavit.

5. That, it is further stated that after disposal of tender and selection of executing agency 4 months time has been fixed for complete disposal of waste after making Bio Remediation of Legacy Waste.





X

- 6. That, I have read the contents of this Counter affidavit and fully understood the same.
- 7. That the statements made in Paragraph 1, 2, 3, 6, ..... are true to the best of my knowledge and the statements made in Paragraph No. 4, 5, ..... are based on the information derived from the records and the rest are by way of submissions made before this Hon'ble Court.
- 8. That, the Annexure is true copy of its original.

*Bankey Kumar*  
30/5/25



Sl. No. 2712  
Date 30-5-25

Sr/mt. Bankey Kumar  
Who is identify by Sri. Ashok Kumar  
Advocate solemnly affirmed and  
declare before me

*Neelam Kumari*  
2025 25  
Neelam Kumari  
Notary Public Advocate  
Patna

Identify the deponent who has  
Signed/TTI in my Presence

*Ashok Kumar*  
ADVOCATE A.O.R. 04/989  
30/05/2025



*AB*  
30/5/2025

(7)

(B)

4340 3087 8273  
 VID : 9101 8818 9101 8828  
 भारत सरकार, नई दिल्ली

4340 3087 8273  
 VID : 9101 8818 9101 8828

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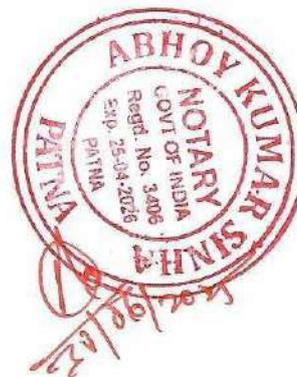
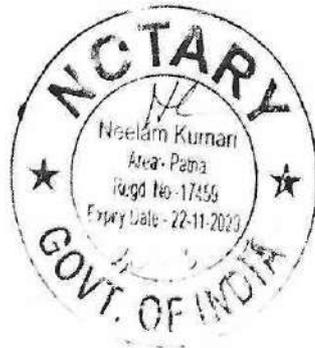




Annexure - A

(S)

 <b>Office of Executive officer , Nagar Parishad Dnapur Nizamat, Danapur</b> Invitation of Bids <b>Short Tender</b>	
Invites online Request for Proposal for Legacy Waste Bio- Remediation Services for reclamation of land of Dumpsite of Nagar Parishad Danapur Nizamat At Danapur ,Patna	
01/LEGACY WASTE/NPDN/2025-26	
Name of Work	Request for Proposal for Legacy Waste Bio- Remediation Services for reclamation of land of Dumpsite of Nagar Parishad Danapur Nizamat At Danapur ,Patna
Estimated Project Cost	28,659,200.00
Bid Security /EMD 2%	575,000.00
Cost of Bid Document	10,000
Tender Fee:	as per eproc2.bihar.gov.in
The Intended Completion Date from Date of signing of Work order/ contract agreement	4.0 Months
Date of Issue of R.F.P/Notice Inviting Tender	14.05.2025
Start of Bid/Downloading of R.F.P Document	22.05.2025
Last Date of Online Bid Submission	12.06.2025
Last date and place for Submission of hard copy	16-06-2025 ,office of Executive Officer ,Nagar parishad Danapur Nizamat, Danapur 4.00PM
Opening of Technical Bids:	17.06.2025
The Bid validity period	180 Days
Date and place for Pre-bid:	29/05/2025, office of Executive Officer ,Nagar parishad Danapur Nizamat, Danapur 12.30PM
The bid forms and other details can be seen & downloaded from the Website/Portal <a href="https://www.eproc2.bihar.gov.in">https://www.eproc2.bihar.gov.in</a>	
<ul style="list-style-type: none"> <li>Document fee is mandatory to be paid through online mode i.e, internet payment gateway (Credit /Debit Card)/Net Banking/NEFT/RTGS in favour of Executive Officer ,Nagarparishad Danapur Nizamat, Danapur.</li> <li>The R.F.P may be Postponed, modified or Cancelled at Anytime due to administrative Resons and No Claim shall be entertained on this account.</li> </ul>	
For further details please visit: <a href="http://www.state.bihar.gov.in/prdbihar">www.state.bihar.gov.in/prdbihar</a> Executive Officer Nagar parishad Danapur Nizamat, Danapur PR- 003467/B & C/ 2025-26	
<b>नये से बचने का है एक ही उपचार, दृढ़ संकल्प और परिवार से प्यार</b>	





भारत सरकार  
GOVERNMENT OF INDIA

62



भारतीय विशिष्ट पहचान प्राधिकरण  
UNIQUE IDENTIFICATION AUTHORITY OF INDIA



सुरभि सिन्हा  
Surabhi Sinha  
जन्म तिथि/ DOB: 28/07/1994  
महिला / FEMALE  
7216 7077 9524



मेरा आधार, मेरी पहचान

पता:

आत्मजा: जगदम्बर कुमार,  
सुभाष नगर, मेन रोड, वेस्ट  
ऑफ खेमनीचक, न्यू  
जगनपुरा, पटना,  
बिहार - 800027

Address:

D/O: Jagdamb Kumar, Subhash  
Nagar, Main Road, West of  
khemnichak, New Jaganpura,  
Patna,  
Bihar - 800027



1800-303-1247



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P.O. Box No 1947,  
Bengaluru-560 001

Surabhi Sinha  
30/08/25

